

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 17052/2015

KIRTI RANA &amp; ANR.

Petitioner(s)

VERSUS

VIVEK KUMAR GARG &amp; ORS.

Respondent(s)

Date : 10/03/2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Prateek Dhir, Adv.  
M/s. Lawyer S Knit & CoFor Respondent(s) Ms. Neha Agarwal, Adv.  
Mr. E. C. Agrawala, Adv.UPON hearing the counsel the Court made the following  
O R D E R

Despite last opportunity having been granted, fresh steps for service of respondent nos. 3-5, 8 and 9 have not been taken.

As such, Registry to process the matter for listing before Hon'ble Judge-in-Chambers for further directions.

(PAWAN DEV KOTWAL)  
Registrar